

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

NO.HCM.III/166/2019-JudI./4

Dated Shillong, the 15<sup>th</sup> November 2019

In supersession of the Constitution of Benches notified in this regard, **Hon'ble the Chief Justice** vide order dated **15.11.2019** is pleased to constitute **Division Bench** and **Single Benches** from **Friday, 15<sup>th</sup> November 2019**, and until further orders, as under.

DIVISION BENCH			
MONDAY, TUESDAY, WEDNESDAY & THURSDAY			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 1]	Save and except for disabled matters, all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench.	<u>Monday to Thursday:</u> From 10:30 AM
FRIDAY			
2.	Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 1]	Save and except for disabled matters, all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench.	<u>Friday:</u> From 10:30 AM
SINGLE BENCHES			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble the Chief Justice [COURT ROOM NO. 1]	1. <b>Motion, Admission, Orders and Hearing of:</b> i. Petitions filed under Arbitration & Conciliation Act, 1996; ii. Civil Contempt Cases and iii. Company Petitions. 2. <b>Motion of:</b> i. Civil Writ Petitions; ii. Bail Applications; iii. Criminal Petitions; iv. Criminal Revision Petitions; v. Criminal Appeals; vi. Criminal Misc. Cases and vii. MACT Appeals.	Second half from 02:00 PM or immediately after the Division Bench is over.

		<p>3. <b>Admission, Orders and Hearing of:</b></p> <p>i. Civil Writ Petitions upto the year 2015 (except for part-heard matters of Court No. 2).</p> <p>4. <b>All Single Judge matters</b> which are not specified before the other Single Judges.</p>	
2.	<p>Hon'ble Mr. Justice H.S. Thangkhiew</p> <p>[COURT ROOM NO. 2]</p>	<p>1. <b>Save and except for disabled matters, Motion, Admission, Orders and Hearing of:</b></p> <p>i. Civil Revision Petitions;</p> <p>ii. First Appeals;</p> <p>iii. Second Appeals;</p> <p>iv. Review Petitions and</p> <p>v. Transfer Petitions.</p> <p>2. <b>Admission, Orders and Hearing of:</b></p> <p>i. Civil Writ Petitions of the years 2016, 2017 and 2018.</p>	<p><u>Monday to Thursday:</u></p> <p>From 10:30 AM</p> <p><u>Friday:</u></p> <p>Second half from 02:00 PM or immediately after the Division Bench is over.</p>
3.	<p>Hon'ble Mr. Justice W. Diengdoh</p> <p>[COURT ROOM NO. 3]</p>	<p><b>Save and except for disabled matters, Admission, Orders and Hearing of:</b></p> <p>i. Bail Applications;</p> <p>ii. Criminal Petitions;</p> <p>iii. Criminal Revision Petitions;</p> <p>iv. Criminal Appeals;</p> <p>v. Criminal Misc. Cases;</p> <p>vi. MACT Appeals and</p> <p>vii. Civil Writ Petitions cognizable by Single Judge from the year 2019 (except for part-heard matters of Court No. 2).</p>	<p><u>Monday to Thursday:</u></p> <p>Second half from 02:00 PM or immediately after the Division Bench is over.</p> <p><u>Friday:</u></p> <p>From 10:30 AM</p>

By order,

  
JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/166/2019-Judl./ 4A

Dated Shillong, the 15<sup>th</sup> November 2019

Copy for information to: -

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.

2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
7. The President/ Secretary, High Court Bar Association, Shillong.
8. All Court Masters concerned for information.
- ✓ 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

*A.W. Lawong*  
15.11.19  
**JOINT REGISTRAR (JUDL.)**

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15/11/19